NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

5

C.P No. 1095/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES:

Punjab National Bank

V/s.

Anand Distiller Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

Ach for furtioner

NAME
Adv. feurlay.
Vijayan
alw
Adv. Vinil J.
Menda.
- ilb

ORDER

S.D. Klasti Dal. CP No.1095/ 1&BP/NCLT/MB/MAH/2017

Part heard. At request of the parties, list this matter on 7.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)